

**Goans registering their birth in Portugal**

328. SHRI SHANTARAM NAIK : Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of persons who have applied for registration of their births in Portugal as per facility given by Portuguese to the Goans;
- (b) whether Government of India is aware of the legal consequence of such registration under Indian Citizenship Act;
- (c) the number of people from Goa who have obtained Portuguese passport after registration; and
- (d) the number of Goans who have applied to Government/Home Ministry seeking relief, if any?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) Such data about the number of persons who have applied for registration of their birth in Portugal is not maintained in this Ministry.

(b) The Constitution of India does not allow dual citizenship. Any citizen of India who by naturalization, registration otherwise voluntarily acquired the citizenship of another country shall, upon such acquisition, cease to be a citizen of India under Section 9(I) of the Citizenship Act, 1955.

(c) Such data about the number of people from Goa who have obtained Portuguese passport after registration is not maintained in this Ministry.

(d) No Goan has applied to Government of India/Home Ministry seeking any relief in this regard.

**NGOs functioning in Goa**

329. SHRI SHANTARAM NAIK : Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of Non-Governmental Organisations (NGOs) functioning in the State of Goa;
- (b) the names of these organisations and since when and under what law these organisations are functioning;
- (c) the activities of these organisations;
- (d) whether these organisations are receiving foreign funding; and
- (e) whether registration of any of these organisations has been cancelled and if so, the details thereof and on what grounds?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) to (e) The information is being collected and will be laid on the Table of the House.